

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

23. IA(I.B.C)/853(MB)2024
IA(I.B.C)/883(MB)2024
IN
C.P. (IB)/153(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: MARUTI STRIPS AND FERRO ALLOYS
PRIVATE LIMITED
VS
YATIN STEELS INDIA PRIVATE LIMITED

Section 9, 12(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Gaurav Jalendra, Ld. Counsel for the Applicant present in IAs through virtual mode.
2. Ld. Counsel submits that the liquidation Application has already been filed by the Liquidator, the same is under scrutiny.
3. The Registry is directed to list Liquidation Application alongwith both IAs.
4. At the request of Counsel, both IAs are adjourned to **08.07.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)